

(c) the steps taken to improve the functioning of Drugs Department;

(d) the number of letter received from the M.Ps by his Ministry and the Super Bazar on the functioning of Drugs/Medicine Department; and

(e) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). Every effort is made by the Super Bazar, Delhi to make available all important life saving and commonly demanded medicines through its Drug Departments. But on account of short supply or due to excessive demand, the availability of particular medicine may not be commensurate with the demand at times. There was a temporary shortage of Dionil for 5 days (26.3.90 to 30.3.90) in Super Bazar on account of unprecedented demand from the CGHS due to their employees strike.

(c) In order to streamline and improve the working of Drugs Department, Assistant General Manager (Drugs) and Manager (Drugs) have been freshly appointed in the Super Bazar, Delhi.

(d) No letter seems to have been received from Hon'ble MPs on the functioning of Drugs Department of Super Bazar either in the Department or in the Super Bazar since December, 1989.

(e) Does not arise.

[*Translation*]

#### **Sidhmukh and Nohar Projects**

7064. SHRI SHOPAT SINGH  
MAKKASAR:  
SHRI BEGA RAM:

Will the Minister of WATER

RESOURCES be pleased to state:

(a) whether Sidhmukh and Nohar projects in Rajasthan were sanctioned long back by the Planning Commission;

(b) if so, the time by which these projects are likely to be completed and the expenditure to be incurred thereon; and

(c) the details of the amount likely to be provided as central subsidy for the projects and the area of land to be irrigated therefrom?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir. The Central Water Commission have however techno-economically accepted the Sidhmukh Project (cost Rs. 103 crores, annual irrigation 33,620 ha.) and the Nohar Project (cost Rs. 40.59 crores, annual irrigation 13,665 ha.) and recommended to the Planning commission for investment clearance.

(b) and (c). In view of large spill-over commitment of on-going major and medium irrigation projects, the State Government has been requested by the Planning Commission to indicate the priority to be given by the State for the projects within the availability of resources for its 8th Plan.

#### **Export of Cotton Bales**

7065. PROF. MAHADEO SHIWANKAR: Will the Minister of TEXTILES be pleased to state:

(a) whether Maharashtra Cotton Federation has requested Union Government to accord permission for exporting three lakh cotton bales from Maharashtra;

(b) if so, the steps taken or proposed to be taken by Union Government in this regard;